

REMINDER-II

Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs

Gr. Floor, Hudco Vishal Building,
Bhikaji Cama Place, RK Puram, New Delhi-66

To

All CCAs/Field formations
Under CBIC

(Through CBIC's website)

Subject:- Data collection on pending Compassionate Appointment Applications -reg

Sir/Madam,

Please refer to Board's letter dated 05.08.2021 & 10.09.2021 on the above-mentioned subject and to say that the following CCAs have not furnished the requisite information so far.

Sl.No.	Name of the Cadre Controlling Authority
1	Cochin/Thiruvananthapuram CGST zone
2	Cochin/Thiruvananthapuram Customs zone
3	Goa Customs zone
4	Kolkata Customs zone
5	Mumbai-I Customs zone
6	Central Bureau of Narcotics (CBN)

2. In this regard, it is once again requested to furnish the requisite information as soon as possible but not later than 7 working days. Data/letters those received after the stipulated time and not received, will not be entertained and will be considered as Nil report.

Yours faithfully,

(Mohammad Ashif)
Under Secretary to the Govt. of India
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